

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2214  
ANSWERED ON:18.12.2013  
PROPERTY LITIGATIONS  
Bali Ram Dr.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether a number of land disputes cases are lying pending in various High Courts for years;
- (b) if so, the State-wise and Court-wise details thereof;
- (c) the steps taken / being taken by the Government / directions issued to dispose of those pending cases;
- (d) whether there is any proposal to set up special courts for the speedy disposal of property litigations; and
- (e) if so, the details thereof and the time by which these are likely to be set up, location-wise?

**Answer**

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (e): Information is being collected and will be laid on the Table of the House.